

**GOVERNMENT OF INDIA
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 1745
TO BE ANSWERED ON 08.03.2016**

Disabilities Bill

1745. SHRI M.B. RAJESH:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has received the recommendations of Group of Ministers on the Right of Persons with Disabilities Bill;
- (b) if so, the details thereof indicating the major changes proposed by the GoM;
- (c) whether the Government has taken a final decision on the bill; and
- (d) if so, the details thereof and if not, the time by which a final decision is likely to be taken?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHANPAL GURJAR)

- (a) No Sir.
- (b) Does not arise.
- (c) No Sir.
- (d) No definite time frame could be envisaged at this stage.
